

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.01.2024

ORDER NO. 11 of 2024

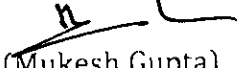
Hon'ble President is pleased to partially modify the roster order no. 216 of 2023 for **CESTAT, Chennai** on **08.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 08.02.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	E/41709/2014 Premium Food products vs. Commissioner of GST & Central Excise, Chennai Outer

Note:

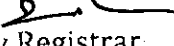
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, Chennai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar